

F. N. 11012/20/2014-F&A(Investment)
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act,2006)
(Finance & Accounts Division)
FDA Bhawan, Kotla Road, New Delhi – 110002

Dated 03rd ~~July~~^{Aug.}, 2022

CORRIGENDUM

Sub-: TENDER NO: 11012/20/2014/F&A/INVESTMENT dated 20th July 2022.

Dear participants,

It is informed that bid no **11012/20/2014/F&A/INVESTMENT** dated 20th July 2022 is put on hold till further orders. Further communication, if any, shall be intimated.

Thank you for your participation.

Yours Faithfully

Digitally Signed by Anand

Kumar Prasad

Date: 04-08-2022 13:19:21

Reason: Approved

(Anand Kumar Prasad)
Administrative Officer
(Finance & Accounts Division)